

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/2725/A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Dima Hasao.

Dated Guwahati, th 11 April, 2025.

Sub:- **Restricted holiday.**

Ref:- Your Letter No.DJ/DH/I-1/2025/831/Estt., dated 10.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission from the evening of 11.04.2025 till the morning of 22.04.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/2726/A, dated , 11-04-2025

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

11.04.25
JT. REGISTRAR (VIGILANCE)